

ITEM NO.801

COURT NO.16

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No.114/2014

COMMON CAUSE

Petitioner

VERSUS

UNION OF INDIA & ORS.

Respondent

(I.A. Nos.113817 and 113818/2023-For impleadment and directions)

Date : 13-11-2024 These applications were mentioned today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

Mentioned by Mr. Naveen Kumar, AOR

UPON being mentioned the Court made the following
O R D E R

I.A. Nos.113817 and 113818/2023

List these applications tomorrow i.e. 14th November, 2024.

(RASHMI DHYANI PANT)
COURT MASTER (SH)

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)